

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 135(ND)13
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

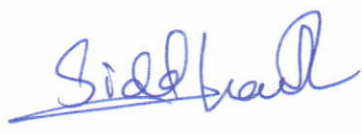

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016**

**NAME OF THE COMPANY: M/s Puneet Bagrodia V. Digital Properties and Hotels Pvt. Ltd &
Ors.**

SECTION OF THE COMPANIES ACT: 397/398

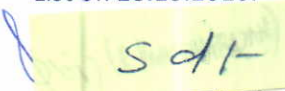
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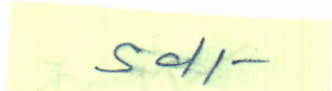
1.	V. Siddharth , Adv.		for the Petitioner	
2.	Manish Gupta Adv.		for Respondents	

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given three weeks' time as a last opportunity to file the rejoinder to the reply of the respondent.

List on 28.10.2016.


(R. Vardharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)